

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No.132 of 2012 & IA Nos. 247 of 2012 & 248 of 2012**  
**And**  
**Appeal No. 133 of 2012 & IA Nos. 249 of 2012 & 250 of 2012**

**Dated : 9<sup>th</sup> May, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Appeal No.132 of 2012 & IA Nos. 247 of 2012 & 248 of 2012**

**M/s Junagadh Power Projects Pvt. Ltd. .... Appellant(s)**

**Versus**

**Gujarat Urja Vikas Nigam Ltd. & Ors. .... Respondent(s)**

**Appeal No. 133 of 2012 & IA-249 of 2012 & IA-250 of 2012**

**M/s Amreli Power Projects Ltd.. .... Appellant(s)**

**Versus**

**Gujarat Urja Vikas Nigam Ltd. & Ors. .... Respondent(s)**

**Counsel for the Appellant(s) : Ms. Shikha Ohri**

**Counsel for the Respondent(s) : Mr. Anand K. Ganesan,  
Ms. Swapna Seshadri for R-1**

**ORDER**

We deem it appropriate if the present two Appeals i.e. Appeal Nos. 132 of 2012 and 133 of 2012 are posted for hearing alongwith O.P. No. 03 of 2012. Accordingly, we order that O.P. No. 03 of 2012, which is listed for hearing on 10<sup>th</sup> May, 2013, be now listed for hearing alongwith Appeal Nos. 132 of 2012 and 133 of 2012 on **4<sup>th</sup> July, 2013 at 2.30 p.m.**

**(V.J. Talwar)**  
**Technical Member**  
*rkt/vt*

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**